

2. 9.2.2001.

This matter has been taken up today on being mentioned in the morning by Mr. N. Sarkar, Learned Counsel for the applicant. Learned Counsel for the applicant has filed a memo stating that he is expecting relief from the hands of the Departmental Authorities and he does not want to pursue this OA. We have heard Mr. N. Sarkar, Learned Counsel for the applicant and Mr. A. K. Bose, Learned Senior Standing Counsel appearing for the Departmental Respondents. In view of the memo filed, the OA is disposed of as not being pressed.

For copy of order dt. 9.2.2001 may be given to the Counsel for both side.

~~Am~~
S.O.

AM
9/2/2001.

Vine. ~~Chakraborty~~
9/2/2001

Member (Adl)